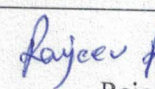


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ARRAY LAND DEVELOPERS PRIVATE LIMITED
ENGAGED IN GENERATION AND SALE OF POWER
THROUGH WIND MILLS AT TIRUNELVELI, TAMILNADU
Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1.	Name of the corporate debtor Array Land Developers Private Limited (CIN: U01111TN2008PTC067849)
2.	Address of the registered office Old No.19&20/12, New No.38/12, Venkataraman Street, T. Nagar, Chennai – 600017
3.	URL of website NA
4.	Details of place where majority of fixed assets are located Tirunelveli, Tamil Nadu
5.	Installed capacity of main products/ services 37 Windmills with installed capacity of 35900 KW at Tirunelveli, Tamil Nadu
6.	Quantity and value of main products/ services sold in last financial year Rs. 914.79 Lakhs for the F.Y. 2021-22
7.	Number of employees/ workmen NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: Details can be sought through email at: arraylanddevelopers.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Details can be sought through email at: arraylanddevelopers.ibc@gmail.com
10.	Last date for receipt of expression of interest 18.09.2023
11.	Date of issue of provisional list of prospective resolution applicants 28.09.2023
12.	Last date for submission of objections to provisional list 03.10.2023
13.	Process email id to submit EOI arraylanddevelopers.ibc@gmail.com


Rajeev Ranjan Singh
For and on Behalf of Truvisory Insolvency Professionals Private Limited
Resolution Professional
Insolvency Professional Entity Registration: -IBBI/IPE-0103/IPA-2/2022-23/50020
Insolvency Professional Entity AFA Valid upto 6th January, 2024

Date: 1st September, 2023
Place: Delhi